

CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF JUNE, 2017

DISTRICT AND SESSIONS DIVISION MANDI, HP

Court Name -->	D & S J	ADJ-I, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginder nagar	ADJ-II, Circuit Court Sarkaghat	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundger nagar	Court No. 2, Sundger nagar	Court No. 1, Sarkaghat	Court No. 2, Sarkaghat	Karsog	Gohar	Joginderna gar	Total
I. CIVIL CASES																				
1. LAC/ Hindu Adoption &Marriage/OP	6	77	135	14	1											1				
2. Motor Accidents Claims/Hindu adoption	132	92	123	33	109	68	62		1						1					
3. Guardian and Wards Act		1						10	3				6		6			2	1	
4. Hindu Marriage Act	55	42	64	26	42	35	56	27	6				16		18					
5. W.C. Act/Civil Revision								34	33	21			1	23	3	39		18	27	
6. Civil Appeals	43	48	41	37	84	17	42													
7 Civil Miscellaneous Appeals	14	3	1		10	1	3													
8.Counter Claim/Civil Revision/Caveat	1	1								2			4		3					16
9. Review Applications/Petitions	46																			
10. Civil Suits	2	6	6		3	4	3	292	314	417			358	477	520	531	423		379	1091
11. Rent Cases/Appeal	4	2			1			8	15	5			4	8	2					5
12. Arbitration Cases	1	2			1															
13. Succession Act/AIR		1						7	10				7	1	2					
14. Executions/	111	199	151	28	28	2	2	144	78	32			46	75	34	64	39		42	90
15. Pauper Applications/C.Claims/cross ob	4																			
16. Cross Obj/ Panchyat Appl/AIR/IA/CMA	40		49											138	266					
17. Miscellaneous		93	41	32	26	8	15	132	173	229			194			324	150		102	487
TOTAL	459	567	611	170	305	135	183	654	633	706	0	607	750	826	988	613	0	543	1717	0
II. CRIMINAL CASES																				
1. Sessions Trial/ Wages Act	90	36	51	9	43	25	33													
2. Corruption Cases/Calandra	5	32																		
3. Criminal Appeals	77	71	64	53	195	17	11													
4. Criminal Revisions	38	31	56	17	11															
5. S.C. Atrocities Act	38																			
6. N.D.P.S.Act	129	97	137	5				5	15	1			8	26	14	19	6		4	22
7. Bail Applications	6	18		4	18															
8. Cr. Miscellaneous Petitions	4	42		8	26														14	
9. D.V.Act								14	18	23			14	33	38		21		21	53
10. 138 of N.I.Act								613	510	546			271	548	286	216	43		224	280
11. Special Act								3	28	10			11	106	47					10
12. Police Challan								254	403	482			268	475	556	370	294		184	711
13. Excise Cases								27	9	6			6	54	50	16	3		24	24
14. Complaint Cases/Pvt.Comp.								12	16	9			10	23	29	103	24		22	63
15. Food Cases								3	14	12			6		1					1
16. Summary Cases								88	447	483			722	515	896	450	13			1226
17. Forest Cases									4	2			2	2					23	5
18. Misc. Cases/127&128 Cr.P.C./UTR/CR	5							159	119	130			127	236	67	179	102		72	378
19. Petitions u/s 125 Cr.P.C.								6	16	24			29	51	22	45	28		21	76
20.Panchyat Appeals/EC Act									1						4	3				2
21. Mine Act.														10	22				1	
22. Gambling Act./Police Act													2	2	10					
TOTAL	392	327	308	96	293	42	44	1184	1600	1728	0	1476	2071	2026	1424	537	0	610	2851	0
GRAND TOTAL	851	894	919	266	598	177	227	1838	2233	2434	0	2083	2821	2852	2412	1150	0	1153	4568	0

